

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/56(KB)2023
IN
C.A.(CAA)/4(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

| | |
|------------------|------------------------------|
| IN THE MATTER OF | NOVEL SUPPLIERS PVT LTD |
| UNDER SECTION | SEC. 230-232 - SECOND MOTION |

Appearance (via video conferencing/physically)

Mr. D. N. Sharma, Adv.] For the Petitioner
Mr. Aniket Agarwal, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present.
2. List the matter for further consideration on **21.05.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.